

12 NOON

PAPERS LAID ON THE TABLE

[The Deputy Chairman in the Chair]

SHRI SUBRAMANIAN SWAMY:
Madam, I gave a notice of privilege
against Shri Gopalsamy... (Interrup-
tions)...

THE DEPUTY CHAIRMAN: First let
me finish papers to be laid on the Table.

I. Report and Accounts (1989-90) of the
Childrens' Film Society India, Bombay
and related papers.

II. Report of Justice Harbans Singh Rai
Commission of Inquiry re. the death
of Shri Jagdev Singh Khudian, Member
of Lok Sabha.

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND
THE MINISTER OF STATE IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI SUBODH
KANT SAHAY): Madam, I lay on the
Table a copy each (in English and Hindi)
of the following papers:—

(i) (a) Annual Report and Accounts
of the Children's Film Society India,
Bombay, for the year 1989-90, together
with the Auditors' Report on the
Accounts.

(b) Statement by Government accept-
ing the above Report.

(c) Statement giving reasons for the
delay in laying the papers mentioned
at (a) above.

[Placed in Library. See No. LT—
2239/91 for (a) to (c)]

(ii) Report of Justice Harbans Singh
Rai Commission of Inquiry to enquire
into the circumstances which lead to
the death and the cause of death of
Shri Jagdev Singh Khudian, Member
of the Lok Sabha, together with Memo-
randum of Action taken thereon.
[Placed in Library. See No. LT—2177/
91]

I. Accounts (1989-90) of the Annual Ac-
counts of the Employees State Insurance
Corporation, New Delhi and related
papers.

II. Report and Accounts (1989-90) of the
National Institute for the Mentally
Handicapped, Secunderabad and related
papers.

III. The Employees' Deposit linked Insu-
rance (Second Amendment) Scheme,
1990

अम मंत्रालय में राज्य मंत्री श्रीर कल्याण
मंत्रालय में राज्य मंत्री श्री रामजी लाल
सुमन । महोदया, मैं निम्नलिखित पत्र सभा
पटल पर रखता हूँ ।

I. कर्मचारी राज्य बीमा अधिनियम, 1948
की धारा 36 के अधीन 1989-90 के
वर्ष के लिये कर्मचारी राज्य बीमा, निगम
नई दिल्ली के वार्षिक लेखाओं की एक प्रति
(अंग्रेजी तथा हिन्दी में) और उस पर लेखा
परीक्षा प्रतिवेदन । [पुस्तकालय में रखी
गयी । देखिये सं० एल० टी० 2181/91]

II. निम्नलिखित पत्रों की एक-एक
प्रति (अंग्रेजी तथा हिन्दी में)

(i) 1989-90 के वर्ष के लिये
नेशनल इन्स्टीट्यूट फार दी मैटली हैन्डीकैप्ड,
सिकन्दराबाद का छठा वार्षिक प्रतिवेदन
और लेखे, लेखाओं, पर लेखापरीक्षा प्रतिवेदन
सहित ।

(ii) इन्स्टीट्यूट के कार्यकरण की
सरकार द्वारा समीक्षा ।

(iii) ऊपर (i) में उल्लिखित पत्रों को
सभापटल पर रखने में हुए विलम्ब के कारणों
को दर्शाने वाला विवरण । [पुस्तकालय में रखी
गयी] (i) से (iii) के लिए देखिए सं०
एल० टी० 2182/91]

III. कर्मचारी भविष्य निधि और
प्रकीर्ण उपबन्ध अधिनियम, 1952 की धारा
7 की उपधारा (2) के अधीन कर्मचारी
निकोप सहबन्ध बीमा (द्वितीय संशोधन)
स्कीम, 1990 को प्रकाशित करने वाली
अम मंत्रालय की अधिसूचना सां०का०नि०
सं० 30; दिनांक 12 जनवरी, 1991 की
एक प्रति (अंग्रेजी तथा हिन्दी में) [पुस्तकालय
में रखी गयी । देखिये सं० एल० टी०
2179/91]